

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UGH VINTAGE HOSPITAL AND MEDICAL RESEARCH CENTER LIMITED PROVIDING
SERVICES IN HEALTHCARE INDUSTRY AT PANAJI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	UGH Vintage Hospital and Medical Research Center Private Limited. CIN: -U85110GA1998PTC002553
2.	Address of the registered office	Caculo Enclave St. Inez, Panaji Goa - 403001
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	St. Inez, Panaji, Goa
5.	Installed capacity of main products/ services	The Hospital owned by the Corporate Debtor is non- operational
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Not Applicable
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at cirp.ughvintagehosiptal@gmail.com / ip.reemajm@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at cirp.ughvintagehosiptal@gmail.com / ip.reemajm@gmail.com
10.	Last date for receipt of expression of interest	07.08.2023
11.	Date of issue of provisional list of prospective resolution applicants	17.08.2023
12.	Last date for submission of objections to provisional list	22.08.2023
13.	Process email id to submit EOI	cirp.ughvintagehosiptal@gmail.com / ip.reemajm@gmail.com .

Date: 18th July, 2023
Place: Mumbai




Jovita Reema Mathias
Resolution Professional
For UGH Vintage Hospital and Medical Research Centre Private Limited
IBBI/PA-002/IPN00337/2017-2018/10941
A-306, Rustomjee Central Park,
Andheri-Kurla Road, Chakala,
Andheri (East) - 400069

Free Press Journal

Mumbai - Edition

Page No. 22

Date: 18th July, 23

FORM C
INVITATION FOR EXPRESSION OF INTEREST FOR
UGH VINTAGE HOSPITAL AND MEDICAL RESEARCH CENTER LIMITED
PROVIDING SERVICES IN HEALTHCARE INDUSTRY AT PANAJI
(Under Regulation 35A(1) of the Insolvency and Bankruptcy Code of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN No.	UGH Vintage Hospital and Medical Research Center Private Limited. CIN: -U85110GA1998PTC002553
2.	Address of the registered office	Caculo Enclave St. Inez, Panaji Goa - 403001
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	St. Inez, Panaji, Goa
5.	Installed capacity of main products/ services	The Hospital owned by the Corporate Debtor is non-operational
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Not Applicable
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at clrp.ughvintagehospital@gmail.com / lp.reemajm@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at clrp.ughvintagehospital@gmail.com / lp.reemajm@gmail.com
10.	Last date for receipt of expression of interest	07.08.2023
11.	Date of issue of provisional list of prospective resolution applicants	17.08.2023
12.	Last date for submission of objections to provisional list	22.08.2023
13.	Process email ID to submit EOI	clrp.ughvintagehospital@gmail.com / lp.reemajm@gmail.com

Date: 18th July, 2023

Place: Mumbai

JOVITA REEMA MATHIAS

Resolution Professional

For UGH Vintage Hospital and Medical Research Centre Private Limited

IBBI/IPA-002/IPN00337/2017-2018/10941

A-306, Rustomjee Central Park, Andheri-Kurla Road, Chakala,

Andheri (East) - 400069

bhansali ENGINEERING

18.07.23

Navakal
Mumbai

Pg.No 5

प्रापली भूमिका जाहीर केली लावत असल्याचा वचाव आहे

संमतिपत्र तपशील	
१. कॉर्पोरेट ऱ्हाणकांचे नाव व पॅन/सीआयएन क्र.	यूजीएच व्हिंटेज हॉस्पिटल अँड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेड सीआयएन: U85110GA1998PTC002553
२. नोंदणीकृत कार्यालयाचा पत्ता	काकुली एन्क्लेव्ह सॅ. इनेज, पणजी गोवा ४०३००१
३. वेबसाईटचे यूआरएल	लागू नाही
४. बहुरसूत्रा अखिल संपत्ती असलेल्या जागेचा तपशील	सॅ. इनेज, पणजी गोवा
५. मुख्य उत्पादने/सेवांची स्थापित भक्ता	कॉर्पोरेट ऱ्हाणकांच्या मालकीचे रुग्णालय अकार्यरत आहे.
६. गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	लागू नाही
७. रजिस्ट्रार/कामगारांची संख्या	लागू नाही
८. गत उपलब्ध दोन वर्षांची वित्तीय विवरणाचे (वेळापत्रकांसह), धनवर्गणी शादी, त्यानंतरच्या प्रक्रियेच्या घटनांच्या संश्लिष्ट तारखा, समाविष्ट असलेले पुढील तपशील. उपलब्ध असण्याचे ठिकाण:	cirp.ughvintagehospital@gmail.com / ip.reemajm@gmail.com येथे ईमेल पाठवून तपशील प्राप्त करता येतील.
९. संकेताच्या कलम २५(२)(एच) अन्वये टराव अर्जदाराची पात्रता उपलब्ध असण्याचे ठिकाण:	cirp.ughvintagehospital@gmail.com / ip.reemajm@gmail.com येथे ईमेल पाठवून तपशील प्राप्त करता येतील.
१०. स्टारटअप अभिव्यक्ती स्विकारण्याकरिता अंतिम दिनांक:	०७.०८.२०२३
११. संभाव्य टराव अर्जदारांची तात्पुरती यादी पारित करण्याचा दिनांक	१७.०८.२०२३
१२. तात्पुरत्या सादर आक्षेप सादर करण्याचा अंतिम दिनांक	२२.०८.२०२३
१३. ईओआयकडे सादर करण्यासाठी प्रक्रिया ईमेल आयडी	cirp.ughvintagehospital@gmail.com / ip.reemajm@gmail.com

दिनांक: १८ जुलै, २०२३
 ठिकाण: मुंबई
 योजिता सीमा मधियास
 द्वारा व्यावसायिक
 यूजीएच व्हिंटेज हॉस्पिटल अँड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडकरिता
 IBBI/PA-002/IPN00337/2017-2018/10941
 ए-३०६, रुक्मिणी सेंद्रल पार्क, अंधेरी कुर्ना रोड, वकाला,
 अंधेरी (पूर्व) - ४०००६९

सह सह साक्षात्कार पत्रे
 १८-०७-२३

अॅन्थनी डिसिल्वा यांचे आरोप बिनबुडाचे

प्रतिनिधी पणजी

सामाजिक कार्यकर्ते अॅन्थनी डिसिल्वा यांनी कुंभारजुवे मतदारसंघाचे आमदार राजेश फळदेसाई यांच्यावर केलेले आरोप बिनबुडाचे असून, हे आरोप चुकीचे व तथ्यहीन आहेत. यापुढे असे आरोप खपवून घेणार नाही, असा इशारा कुंभारजुवे मतदारसंघातील बहुतांश पंचायतीच्या सरपंचांनी प्रत्युत्तर देताना दिला.

पणजी येथे घेण्यात आलेल्या पत्रकार परिषदेला खोली पंचायतीचे सरपंच बापतिस्त परैरा, करमळी पंचायतीचे सरपंच कुशा सालेलकर, जुने गोवे पंचायतीचे उपसरपंच विश्वास कुट्टीकर, कुंभारजुवेचे सरपंच नंदकुमार शेट, सांत इस्तेव्ह सरपंच स्मीता सावंत, सावमातियासच्या सरपंच सुप्रिया तारी, जुने गोवे पंचायतीचे पंच अमर आमोणकर याशिवाय विलसन वालादारीस, जॉन बोरॅंग, बाबू मुरगावकर, प्रशांत जोशी उपस्थित होते.

अॅन्थनी डिसिल्वा हे व्हिडिओद्वारे कुंभारजुवा मतदारसंघात आमदार फळदेसाई हे काहीच काम करीत नसल्याचा दावा करीत आहेत. शिवाय हल्लीच गुणवत्त विद्यार्थ्यांच्या सत्कार कार्यक्रमाला आमदार फळदेसाई यांनी केलेल्या भाषणाबाबतही पत्रिका उपस्थित केले आहेत. असे व्हिडिओ व्हायरल करण्यापूर्वी त्याची पार्श्वभूमी



कुंभारजुवे मतदारसंघातील बहुतांश सरपंचांकडून प्रत्युत्तर

पणजी : आमदार राजेश फळदेसाई यांच्यावर केलेल्या आरोपांना प्रत्युत्तर देताना खोलीचे सरपंच बापतिस्त परैरा, सोबत कुशा सालेलकर, विश्वास कुट्टीकर, नंदकुमार शेट, स्मीता सावंत, सुप्रिया तारी, अमर आमोणकर विलसन वालादारीस, जॉन बोरॅंग, बाबू मुरगावकर, प्रशांत जोशी.

आणि उद्देश हे तपासणे गरजेचे होते. प्रसारित केलेले व्हिडिओवरून डिसिल्वा यांचे मानसिक संतुलन बिघडल्याचे दिसते, असा आरोप खोली पंचायतीचे सरपंच बापतिस्त परैरा यांनी पत्रकार परिषदेत केला.

जुने गोवे येथील एका बंगल्याच्या बेकायदा बांधकामाचा प्रश्न आणि हे प्रकरण सध्या न्यायप्रविष्ट आहे. तरीही डिसिल्वा यांनी हा प्रश्न उपस्थित करून आपलेच हसे करून घेतल्याचा दावा परैरा यांनी केला.

अॅन्थनी डिसिल्वा यांनी आमदारांनी केलेली कामे पहावीत. यापुढे राजेश फळदेसाई यांच्यावर बिनबुडाचे आरोप केल्यास ते खपवून घेणार नसल्याचे

... इतकी वर्षे का बोलले नाहीत?

अॅन्थनी डिसिल्वा यांनी आमदार फळदेसाई यांच्यावर आरोप करताना दहावेळा विचार करायला हवा होता. कारण ते सध्या सरकारात सहभागी होऊन केवळ दीड वर्षे झाले आहे. यापूर्वीच्या आमदारांनी मतदारसंघात किती विकास केला आणि कोणता केला, याविषयी त्यांनी गत आमदारांना विचारायला हवे होते, त्यावेळी हे डिसिल्वा का बोलले नाहीत? असा प्रश्नही सरपंचांनी उपस्थित केला. जुने गोवे येथील बेकायदा बांधकामासंबंधीचा प्रश्नही सध्या न्यायप्रविष्ट असल्याने त्यावर आमदार बोलणे योग्य नसल्याचे म्हणणे सरपंचांनी मांडले. डिसिल्वा यांना आमदार फळदेसाई यांच्यावर आरोप करण्याचा नैतिक अधिकार नसल्याचे बापतिस्त परैरा म्हणाले.

सरपंचांनी सांगितले. चुकीची माहिती देणारा व्हिडिओ व्हायरल केल्यामुळे डिसिल्वा यांच्याविरुद्ध जुने गोवा

पोलिसांत गुन्हा दाखल करण्यात येणार असल्याचेही सरपंच बापतिस्त परैरा म्हणाले.

वनाधिकारी धाराजीत नाईक गूढरित्या बेपत्ता

प्रतिनिधी फोंडा

फोंडा येथील वनखात्याचे अधिकारी (आरएफओ) धाराजीत अनंत नाईक हे गूढरित्या बेपत्ता झाले असून सात दिवसांच्या शोधकार्यानंतरही अद्याप त्यांचा थांगपत्ता लागलेला नाही. त्यांच्या अचानकपणे बेपत्ता होण्यामागील नेमके कारण अद्याप स्पष्ट झाले नसले, तरी मागील काही दिवसांपासून ते तणावाखाली होते, असे प्राथमिक तपासात स्पष्ट झाले.

धाराजीत हे गेल्या ११ जुलैपासून बेपत्ता आहेत. त्यांची स्वीफ्ट कार मिरामार येथील रेसिडेन्सीजवळ पार्क केलेली आढळून आली आहे. तसेच

त्यांचा मोबाईल फोनही त्या दिवसापासून बंद आहे. धाराजीत हे नागेशी बांदोडा येथील रहिवासी असून सध्या वनखात्याच्या सामाजिक वनीकरण उसगांव रेंजचा ताबा त्यांच्याकडे आहे. धाराजीत हे मंगळवार ११ जुलै रोजी रात्री १० वा. क्वॉर्टसर जातो असे सांगून घरातून बाहेर पडले होते. त्यानंतर रात्री शेवटचा फोन त्यांनी आपल्या मुलाला केला होता. बेपत्ता होण्यापूर्वी मिरामार



धाराजीत नाईक

येथे चालत जाताना एका सीसीटीव्ही फुटेजमध्ये त्यांच्या हालचाली आढळल्याने त्यांचे दिशेने पोलिसांनी शोध घेण्याचा प्रयत्न केला. पार्क केल्याच्या कारगाडीत त्यांचे पार्किट व चप्पल आढळले आहे. सध्या मिरामार परिसरासह अन्य विविध माध्यमांतून त्यांचा शोध जारी आहे. धाराजीत हे गेल्या पंचवीस वर्षांपासून वनखात्याच्या सेवेत आहेत. सुरवातीला फॉरेस्टर, नंतर डेप्युटी

श्री चंदेश्वर भूतनाथ संस्थान

पर्वत, पारोडा, गोवा - ४०३७०५ दिनांक: १३/०७/२०२३

सूचना

या संस्थानच्या महाजनांची एक सर्वसाधारण सभा रविवार दि. २०.०७.२०२३ रोजी सकाळी ठीक ९.३० वा. श्रीच्या मुळगुडी कट्टा आमोण, केपे-गोवा येथील सामांजयत भविष्यवात येत आहे. त्यात खालील विषयावर चर्चा करून मंजुरी मिळविण्यात येणार आहे. तरी सर्व महाजनांनी वेळेवर उपस्थित रहावे ही विनंती.

विषय: १. मागील २९.०१.२०२३ रोजी झालेल्या साधारण सभेचे इतिवृत्तांत वाचून दाखवणे व कायम करणे. २. सन २०२२-२०२३ वर्षांच्या जमा खर्चावर चर्चा करून कायम करणे. ३. अध्यक्षशांघा पदावलीने येणारे अन्य अपेक्षित विषय

टीप: गणपूर्ती अमाची सभा तहकूब झाल्यास हीच सभा वरील ठिकाणी वरील दिवशी ठीक १०.०० वा. भविष्यवात येईल.

मुळगुडी कट्टा आमोण, केपे-गोवा

सही/- **शशांक प्र. गांवस देसाई** अध्यक्ष

सही/- **विशाल इ. गांवस देसाई** चिटणीस

श्री बेंदाळ सतेरी यांचा वारसा

संदर्भ क्र. एस एम डी/२०२३-२४/१८ दि. १३/०७/२०२३

नोटिस

देवस्थानाच्या महाजनांची सर्वसाधारण सभा रविवार दिनांक ३० जुलै २०२३ रोजी सकाळी १०.३० वा. देवस्थानच्या समग्रहात बोलावण्यात आली आहे.

बैठकीचा एजंडा खालील प्रमाणे :-

१) मागील सर्वसाधारण सभेचे इतिवृत्त वाचून ते संमत करणे. २) मलनिस्सारण खात्याकडून काकोडा गावातील सर्व्हे क्र. १४५/२० मध्ये सुमारे ५०० चौरस मीटर जमीन खरीदीसाठी आलेल्या पत्रावर चर्चा करून निर्णय घेणे. ३) अध्यक्षशांघा पदावलीने इतर कोणताही विषय

टीप :- सकाळी १०.३० पर्यंत कोरम न झाल्यास बैठक अर्थात तास स्थगित करून त्याच दिवशी त्याच ठिकाणी सकाळी ११.०० वा. घेण्यात येईल.

स्थळ :- काकोडा - कुडचव

दि. - १३/०७/२०२३

सही/- श्री. सुर्वीर सी. सावंत देसाई अध्यक्ष

सही/- श्री. प्रविण एस. प्रभुदेसाई सचिव

ताळगाव येथे वॉकिंग ट्रॅकवर क्रिकेटचे तांडव

प्रतिनिधी पणजी

ताळगाव येथील मुख्य चर्च समोरिल जागेचे सौंदर्यकरण करून वॉकिंग ट्रॅक बांधला आहे या ट्रॅकवर ज्येष्ठ नागरिक सकाळी अथवा सायंकाळी चालण्यासाठी जाणाऱ्यांसाठी येतात तसेच चर्चमध्ये प्रार्थनेसाठी येणाऱ्या भाविकांच्या गाड्यांचे पार्किंगही या जागेत होते. सायंकाळच्या वेळेला लहान मुले आपल्या पालकांसमवेत खेळण्यासाठी तिथे जमतात एकंदरीत या जागेचा

उपयोग एका चांगल्या कार्यासाठी होत आहे. अनेक महिला लहान मुलांना घेऊन तिथे वेळ व्यतीत करण्यासाठी येतात. पण अलीकडे काही समाजकटकांनी वॉकिंग ट्रॅक क्रिकेट मैदान केले आहे. तेथे क्रिकेटचा डाव मांडून येणाऱ्या जाणाऱ्यांसाठी अडथळा निर्माण करतात. या क्रिकेट खेळातील चेंडू कुठेही मिरकावला जातो व तिथे पां कग करून ठेवलेल्या कारच्या काचा वेळेला लहान मुले आपल्या पालकांसमवेत खेळण्यासाठी तिथे जमतात एकंदरीत या जागेचा

असलेल्या तरुणांने बॅटने मारलेला चेंडू जोरात जाऊन वृद्ध महिलांना लागला आणि त्यातच भर म्हणजे तो चेंडू फळ्याला गेलेला मुलगा त्या वृद्ध महिलेच्या अंगावर पडून तिला गंभीर दुखापत झाली.

काही दिवसांपूर्वी काही ज्येष्ठ नागरिकांनी या गोष्टीची कल्पना पोलिसांना दिली होती. पोलिसांनी त्या युवकांना ताकीद देऊन गेले असले तरीही हे युवक कोणालाही दाद न देता आपला क्रिकेटचा डाव तिथे मांडून त्यांचा खेळ चालू असतो या क्रिकेटमुळे अनेक ज्येष्ठ नागरिक

भीतीने त्या बाजूने चालायला जाणे किंवा गप्पा गोष्टीसाठी बसणे टाळतात या जागेचा सदुपयोग हा ज्येष्ठसाठी तसेच महिला लहान मुले व चर्च मध्ये प्रार्थनेसाठी येणाऱ्या भाविकांसाठी आहे. पण येथे क्रिकेटचा खेळामुळे नागरिकांमध्ये भीतीचे वातावरण पसरले आहे.

ताळगाव पंचायत तसेच संबंधितांनी या गोष्टीकडे लक्ष देऊन लोकांना होणाऱ्या समस्यांचे निराकरण करावे, अशी मागणी ज्येष्ठ नागरिक तसेच महिलांकडून होत आहे.

कुडतरी पोलिसांकडून चोरट्यास अटक

प्रतिनिधी मडगाव :

सां जुझे दी आरियाल येथे एका घरात चोरी करण्याच्या प्रयत्नात असताना माथ्या कुडतरी पोलिसांनी मूळ कर्नाटकातील व सध्या पारोडा येथे राहत असलेल्या मंजु मदार या २० वर्षीय चोरट्याला अटक केली आहे. संशयिताविरुद्ध भारतीय दंड संहितेच्या ४५२ व ३८० कलमाखाली गुन्हा नोंद केला आहे.

'सीन अँड इव्हेंट', मारिओ गॅलरी यांच्यात वाद

प्रतिनिधी पणजी

गोव्यातील जी-२० बैठका आयोजित करणाऱ्या 'सीन अँड इव्हेंट' या कंपनीने मारिओ गॅलरीला रु. २५ कोटी बदनामीची नोटीस पाठवली असून खटला दाखल करण्याचा इशारा दिला आहे. तत्पूर्वी मारिओ गॅलरीने त्यांच्या कला कृती अनुमतीशिवाय जी-२० बैठकांसाठी वापरल्या म्हणून कायदेशीर नोटीस

सदर कंपनीवर बजावली होती. त्यास प्रत्युत्तर म्हणून कंपनीने ही कृती केली असून दोघांमध्ये आता या प्रकरणी वाद आणि संघर्ष होण्याची चिन्हे दिसत आहेत.

बदनामीची नोटीस पाठवताना मारिओ गॅलरीने कंपनीचे नाव खराब केल्याचे म्हटले आहे. गॅलरीतर्फे कंपनीस कला कृती परत करण्यासाठी ७ दिवसांची मुदत देण्यात आली होती. आता दोघांमध्ये

पेरलेला हा वाद न्यायालयातच जाण्याची शक्यता दिसून येत आहे. गोव्यात गेल्या दोनतीन महिन्यात जी-२० या आंतरराष्ट्रीय परिषदेच्या बैठका घेण्यात आल्या. त्यावेळी गोव्यात आलेल्या देशी-परदेशी पाहुण्यांचे स्वागत करण्यासाठी मारिओ गॅलरीच्या विविध कलाकृती, पेंटिंग विविध ठिकाणी लावण्यात आल्या. काही त्या भेटही देण्यात आल्या परंतु हे करताना सरकारने किंवा बैठकांचे आयोजन करणाऱ्या कंपनीने मारिओ गॅलरीची अनुमती घेतली नव्हती. त्यावरून हा वाद निर्माण झाला. मारिओ गॅलरीने सरकारचे मुख्य सचिव व कंपनीस या प्रकरणी विचारणा केली होती. त्यावर सरकारने कोणतेही उत्तर दिलेले नाही परंतु कंपनीने बदनामीची नोटीस मारिओ गॅलरीला दिली आहे.

पादचाऱ्याला ठोकलेल्या वाहन चालकास अटक

प्रतिनिधी वास्को

तीन दिवसांपूर्वी रात्रीच्या वेळी जुने म्हादोंड वेणू येथील रस्त्यावर एका पादचाऱ्याला ठोकून पसार झालेल्या कारचालकाचा शोध घेण्यास पोलिसांना यश आले आहे. या चालकाचे नाव सोनुकुमार (३१) असे असून तो मडगाव शहरातील राहणारा आहे. पोलिसांनी त्याला निष्फळजीपणे वाहन हाकल्या प्रकरणी तसेच वाहानाने ठोकल्यानंतर त्या व्यक्तीची चौकशी न करता

पसार झाल्या प्रकरणी अटक केली आहे. जुने म्हादोंड भागात राहणारा व मुळ झारखंडचा असलेल्या पवनकुमार सिंग (३१) या पादचाऱ्याला सोनुकुमार याने ठोकले होते. या अपघातात पवनकुमार सिंग याला मृत्यू आला होता. मात्र, त्याला ठोकलेल्या वाहन चालकाचा ठावठिकाणा लागला नव्हता. अखेर पोलिसांनी त्याला शोधून काढला व त्याच्याविरुद्ध गुन्हा नोंद करून त्याला अटक केली.

सहवेदना

विनोदिनी केणी

प्रतिनिधी मडगाव: ज्येष्ठ साहित्यिक आणि दिवंगत पं.रा.सा.र. चंद्रकांत केणी यांच्या पत्नी विनोदिनी केणी यांचे सोमवारी सकाळी अल्प आजाराने घोंगळ-येथील निवासस्थानी निधन झाले. गेल्या काही दिवसांपासून त्या आजारी होत्या. त्यांच्यावर सोमवारी संघातकाळी मडगावमध्ये हिंदू सभेच्या स्मशानभूमीत अंत्यसंस्कार करण्यात आले. त्यांच्या मागे विवाहित कन्या उर्विजा हर्षवर्धन शेणवी भाटकले व प्रज्ञा अमित नायक असा परिवार आहे.



विनोदिनी केणी

सौजा च्यारी

वार्ताहर रेवोडा : सालचेभाट-रेवोडा येथील सौजा सुर्यकांत च्यारी (६५) हिचे सोमवार दि. १७ रोजी पहाटे अल्प आजाराने निधन झाले. त्यांच्यावर दि. १८ रोजी सकाळी ११ वा. स्थानिक स्मशानभूमीत अंत्यसंस्कार करण्यात येतील. त्यांच्या पश्चात पती सुर्यकांत च्यारी, पुत्र शंकर, प्रशांत, सुशांत, सूना, नात असा परिवार आहे.

सदानंद सावंत

प्रतिनिधी फोंडा :

भाटवाडा-तळावली येथील सदानंद कुष्णा सावंत (७८) यांचे सोमवारी सकाळी निधन झाले. अंत्यसंस्कार मंगळवार दि. १८ रोजी सकाळी ११ वा. होणार आहेत. त्यांच्या पश्चात पत्नी, पुत्र सनी, भाऊ मंगलजी, तीन विवाहित मुली, नातवंद असा परिवार आहे.



सौजा च्यारी



सदानंद सावंत

Comunidade of Serula

West Coast Residency, 1st Floor, (Opp. Bank of India) P.O. Porvorim, Bardez, Goa 403221

Ref. 2201 /COM-SER/ 2023-2024 Dated 16/07/2023

CORRIGENDUM

The Notice published on "Tarun Bharat" edition dated 16th July 2023, page No. 7 of the Comunidade of Serula of the Extra-Ordinary General Body Meeting dated 06/08/2023, the Agenda item Sr. No. 4, the Sy. No. 6/1 of Socorro Village should be read as Sy. No. 5/1 of Socorro Village in local commercial reserved area plot as per sub-division plan and other contents are same on the notice.

Sd/- Salesh K. Ahal Sd/- ASHLEY LOBO (Acting Clerk) President Comunidade of Serula

राजश्री 20

Weekly Government Lottery

काहीतरी नवीन करून पहा.

लखपती होण्याची आणखी एक संधी.

पहिले बक्षीस

₹ 7 लाख

तिकीट ₹20

ड्रां दर रोज सायं 8.30 वाजता

तिकीट सर्व जवळच्या लॉटरी आउटलेट वर उपलब्ध

Book Now At: **bookmyrajshree.com**

Call Now : 022 6835 1535

LIVE STREAMING

youtube.com/rajshreelottery

गोवा शिपयार्ड लिमिटेड

जहाजबांधणी, जहाजदुरुस्ती आणि इंजनीनरिंग (भारत सरकारच्या उपक्रम, संरक्षण मंत्रालय)

सोसायल सं. २७, ३०३२जीएन१९१९जीओआर००००७९

आयएसओ ९००१:२०१५, १४००१:२०१५ आणि ४५००१:२०१८ प्रमाणित कंपनी

वाडेम, वास्को-द-गामा, गोवा : ४०३८०२

उत्पादन आणि वितरणचा अनुस्यू ट्रॅक रिकॉर्ड

गोवा शिपयार्ड लिमिटेड ही शैक्षणिक वर्ष २०२२-२३ वर्षासाठी एकरकमी शिष्यवृत्ती पुरवठ्यासाठी गोवा राज्यामध्ये निवास असलेल्या एस्सी/एस्टी/ओबीसी विद्यार्थ्यांकडून अर्ज मागवित आहे.

अनु. क्र.	अभ्यासक्रमाचे नाव	प्रतिवर्ष प्रत्येक विद्यार्थ्यासाठी शिष्यवृत्ती रक्कम	प्रतिवर्ष शिष्यवृत्तीची एकूण संख्या (आकडे)
१	डिप्लोमा (इंजिनियरिंग, फार्मसी, हॉटेल मॅनेजमेंट)	७५००	१५
२	इंजिनियरिंग (बी.ई./बी.टेक.), फार्मसी (बी.फार्मा.), आर्किटेक्चर (बी.आर्कि.)	१४०००	१०
३	मॅट्रिक (एस.बी.बी.एस.), डेंटिस्ट्री (बी.डी.एस.) होमिओपॅथी (बी.एच.एम.एस.), आयुर्वेद (बी.ए.एम.एस.)	२१०००	१०
४	नर्सिंग (नर्सिंग मध्ये बी.एससी)	८५००	१०
५	संबंधित आरोप्य विज्ञान(बी.बी.टी., बी.ओ.टी., बी.ऑट., बी.एससी, एस.आय.टी., बी.एससी आणि ए.टी.)	७०००	०५

एस्सी/एस्टी/ओबीसी विद्यार्थी जे गोवा राज्याचे निवासी आहेत आणि गोवा राज्यामध्ये शिक्षण घेत आहेत असे आमच्या www.goashipyard.in या संकेतस्थळावरील गोव्या करियर पेजवरून अर्ज फॉर्म प्राप्त करू शकतात. अर्ज पाठवण्याची शेवटची तारीख ३१.०८.२०२३ अशी आहे.

नोकरि संदर्भ ! नोकरि संदर्भ !! नोकरि संदर्भ !!!

विशेष शिक्षणालाठीचे संजय केंद्र

(गोवा सरकारची संस्था व भारतीय संस्था कायद्यांतर्गत नोंदणीकृत स्वायत्त संस्था)

पुंडलिक नगर, पर्वरी, बावेंश-गोवा ४०३५२१, भारत

आयएसओ ९००१:२०१५ प्रमाणपत्र नं. ११९१८१०२०४०

फोन नं. (०८३२) २४१३२१०/२४१२८८० ईमेल: scseg.porvorim@yahoo.in

संदर्भ: एस्सीएसइजी/एडबी/भरती/२०२३-२४/५२३ दिनांकित: १७/०७/२०२३

विशेष शिक्षणालाठीचे संजय केंद्र

विशेष शिक्षणालाठीचे संजय केंद्र, पर्वरी गोवा व त्यांच्या अन्य केंद्रांमध्ये थेट भरतीद्वारे खालील पद भरण्यासाठी पात्र उमेदवारांकडून अर्ज मागविण्यात येत आहेत.

पदाचे नाव	पदाचा प्रकार	वेतन मॅट्रिक्स	पद संख्या	राखीवता वर्ग			
				युआर	ओबीसी	एस्टी	ईडब्ल्यूएस माजी सैनिक
स्येशियल टिचर्स	नियमित	स्तर -५ (पार्ट ए)	४	१	२	०	१

आवश्यक शैक्षणिक पात्रता व अन्य निकषांची पूर्तता करणाऱ्या उमेदवारांनी योग्य प्रकारे भरलेले अर्ज सदर सचिव, विशेष शिक्षणालाठीचे संजय केंद्र, पुंडलिक नगर, पर्वरी यांना संबोधित ०४/०८/२०२३ रोजी कार्यालयीन तासांदरम्यान स. १०.०० ते संध्या. ५.०० वा. पर्यंत किंवा तत्पूर्वी सादर करावेत. सदर उमेदवारांकडे सदर अर्ज सादर करण्याच्या दिवशी भारतीय पुनर्वसन मंडळ यांच्याकडचे वैध प्रमाणपत्र (आरसीआय) असले पाहिजे.

अधिक माहितीसाठी वेबसाईट: www.https://scseg.goa.gov.in चा संदर्भ घ्यावा.

वरील वेबसाईटवरील उल्लेखित असलेल्या आवश्यक शैक्षणिक पात्रतांची पूर्तता करणाऱ्या उमेदवारांनीच आपले अर्ज सादर करावेत.

त्याबाबतचे कोणतेही कारण स्पष्ट न करता आणि पुढील कोणतीही सूचना न देता सदर भरती प्रक्रिया रद्द करण्याचा अधिकार सदर सचिव, विशेष शिक्षणालाठीचे संजय केंद्र यांनी राखून ठेवला आहे.

सही/- सदर सचिव

डिआय/जाहिरात/८५१/२०२३

सूचना

(सहकारी संस्था नियम २००३ च्या नियम ५५ अंतर्गत)

कालावधी २०२३ ते २०२८ करिता "साई जन धन मल्टिपर्पज कॉ-ऑपरेटिव्ह सोसायटी लिमिटेड" खारीभाट, करमळी, तिसवाडी, गोवाच्या संचालक मंडळासाठी निवडणूक.

साई जन धन मल्टिपर्पज कॉऑपरेटिव्ह सोसायटी लिमिटेड खारीभाट, करमळी, तिसवाडी, गोवाच्या "सर्व भागधारकांना/सदस्यांना याद्वारे सूचना देण्यात येते की वरील सोसायटीच्या सूचना फलकार, द्वारा सहाय्यक निवडणूक अधिकारी/सहाय्यक निबंधक सहकारी संस्था, केंद्रीय क्षेत्र, "सहकार भवन" पहिला मजला, पणजी, गोवा यांच्या कार्यालयात आणि मुख्य निवडणूक अधिकारी व उपनिबंधक सहकारी संस्था (टीईसीएच) यांच्या कार्यालयात "सहकार संकुल" चौथा मजला, पाटो, पणजी, गोवा येथे दावे/आक्षेप आमंत्रित करण्यासाठी मतदारांनी तारतुदीत्मक सूची प्रदर्शित करण्यात आली आहे. जर कोणतेही दावे/आक्षेप असतील तर ते ह्या कार्यालयाकडे ०१.०८.२०२३ रोजी संध्या. ५.०० वा. पर्यंत किंवा तत्पूर्वी दाखल करावेत/सादर करावेत. वरील उल्लिखित तारीख व वेळेनंतर मिळालेले दावे/आक्षेप विचारार्थ घेतले जाणार नाहीत.

सही/-

(स्मिता काणकोणकर)

साई जन धन मल्टिपर्पज कॉऑपरेटिव्ह सोसायटी लिमिटेड, खारीभाट, करमळी, तिसवाडी, गोवाच्या संचालक मंडळाची निवडणूक घेण्यासाठीचे सहाय्यक निवडणूक अधिकारी

डिआय/जाहिरात/८४९/२०२३

4th Energy Transition Working Group under G20 to meet from Wednesday

Team Herald

PANJIM: The 4th Energy Transitions Working Group Meeting under India's G20 Presidency will be held in Goa during July 19-20. This will be followed by the G20 Energy Ministerial meeting on July 22, which would be held under the chairpersonship of Union Minister for Power and New and Renewable Energy R K Singh.



The G20 Ministerial meeting will be followed by the launch of the Green Hydrogen Innovation Centre by the Union Minister for Power and New and Renewable Energy and the Global Biofuel Alliance by Union Minister for Petroleum and Natural Gas Hardeep Singh Puri, both on July 22.

meetings and events across these four days.

The Power Secretary said that on the sidelines of G20 meetings, the Union Minister for Power and New and Renewable Energy will also hold bilateral meetings with the European Union and seven countries namely Japan, Singapore, South Korea, USA, Germany, France and Australia.

Pankaj Agrawal, Secretary, Ministry of Power, informed that the Energy Ministers from G20 member countries, nine invited countries and high-ranking officials from 14 international organisations will be part of the Ministerial meeting.

Mystery deepens over disappearance of Usgao Range Forest official

Team Herald

PONDA: The mystery surrounding the disappearance of Usgao Range Forest official, Darajit Naik, has intensified as he remains missing since June 11. Naik, a resident of Nageshi Ponda, was last seen in Miramar on July 11, raising questions about the circumstances of his visit and subsequent disappearance.



His car was found in the Tourism Corporation complex in Miramar, leading his family to suspect that he may have been kidnapped. Sources reveal that before he vanished on the night of July 11, he made a final call to his wife, stating his intention to drop their daughter off at school in the morning after taking a walk in the residential area of the Forest Department.

The Ponda Police are currently investigating the reasons for his visit to Panjim and the events that unfolded thereafter. Surveillance footage indicates that Naik was seen talking on the phone at 12:20 am on the same night he disappeared.

Naik had left home on July 11, informing his family that he would be staying at a cottage that night and returning the following morning to drop off their daughter. However, he never returned, and after two days of unavailability, his family lodged a police complaint at Ponda Police on July 13.

Known as an honest and diligent officer, Darajit Naik's disappearance has left the community in shock.

Stray cattle a nuisance at Arambol

Team Herald

ARAMBOL: Congress General Secretary Pranav Parab has questioned the Arambol panchayat's stance on stray cattle and stated that the bovines wander on the roads especially at nights and pose risk to the motorists.

"Many times motorists cannot distinguish between the colour of the road and of the cattle at night. It becomes even more difficult during the monsoon. The panchayat needs to conduct a survey and issue notices to the cattle owners and impound the strays," said Parab.

Meanwhile, it may be recalled that the government had ordered every civic body in the State to construct cattle pounds.

The High Court too directed all civic bodies to have cattle pounds in their jurisdiction.

Sarpanch Bernard Fernandes said that the cattle pound is currently non operational.

Trio held for creating ruckus in port town

Team Herald

VASCO: The Vasco police arrested three persons on the charge of assaulting each other and creating nuisance in the public place at Vasco on Sunday night.

The incident was occurred outside a bar and restaurant situated in the heart of the port town and about 100 metres away from Vasco police station. The accused Amir Jayendra Naik (33) and Vittal Sudan Naik (35), both residents of Volland-Vasco and Pritam Naik (35) from Vasco entered into a verbal argument between them outside the bar and restaurant, under the influence of alcohol and soon they assaulted each other,

sustaining simple injuries.

The Vasco police registered a case against them under sections 324, 504, 506 (ii) and 160 read with 34 of Indian Penal Code (IPC) for abusing and assaulting each other with blows, kicks and knife causing injuries to their body, threatening each other with dire consequences to kill and also for disturbing the peace and tranquillity in public place, thereby committing unwarranted act by taking law in their hands.

PSI Rohan Nageshkar is conducting investigations under the supervision of Vasco PI Kapil Nayak.

Huge boulder atop Caranzalem hill poses threat to residents below

Team Herald

PANJIM: A huge boulder hanging precariously on the hill near Green Rosary High School at Maddint-Caranzalem is posing threat to residents as it can anytime lose its grip and roll down on several houses which mostly belong to weaker section of Other Backward Classes (OBC) and Scheduled Tribes (ST) residential area.



Corporation of City of Panaji (CCP) councillor Nelson Cabral said that if no action is taken by competent authorities, several houses will get destroyed.

Cabral said the landslide occurred on July 9 due to which a huge boulder is hanging precariously on the hill and it can roll down and cause massive disaster to several houses situated below. He has appealed to

concerned authorities to initiate immediate measures to avert loss of life and damage to the property.

On July 12, Panjim Station Fire Officer (SFO) Rupesh Sawant along with sub-officer Francisco X Azavedo conducted the site inspection wherein they found a huge boulder hanging on the hill thereby posing risk to nearby houses. The fire personnel immedi-

ately requested the CCP councillor to approach the office of CCP or PWD for necessary assistance in clearing the boulder while, any other assistance required will be provided by the fire personnel.

Meanwhile, as a preventive measures, Cabral has cordoned the areas below the boulder with heavy ropes and metal in a bid to stop it from rolling down.

Dad pays the price for son's bike stunts on public road at Mapusa

Team Herald

MAPUSA: The Mapusa police have arrested Yasin Abdul Mulla, aged 20, for performing bike stunts on a public road and endangering the lives of public. His father Abdul Dadapir Mulla was also placed under arrest for letting his son ride his bike without holding a driving licence.

The police acted with an iron hand after a video of a youth performing bike stunts on a public road near the Mapusa Court building went viral on social media.

Taking cognisance of the video clip, the Mapusa identified the rider as a resident of Dangui Colony, Mapusa and seized the scooter bearing registra-

The police acted with an iron hand after a video of a youth performing bike stunts on a public road near the Mapusa Court building went viral on social media

tion no GA-03-AQ-7945.

During interrogation, the rider of the two-wheeler revealed that his father had given him the scooter even after knowing that he didn't have a driving license. The cops then arrested his father too.

Yasin has now been booked under the Motor Vehicle Act under sections 279, 336 of IPC and Sec 3, 129, 177, 180, 184, 192 of the MV Act.

Stray cattle overturn garbage bins, sparking concerns in Vasco



Team Herald

VASCO: The presence of stray cattle in Vasco has led to a messy situation as they overturn garbage bins in search of food, leaving pedestrians and motorists frustrated. Despite warnings and penalties for improper waste disposal, the issue of bovines causing havoc in the area raises questions about municipal action.

In an effort to curb improper waste disposal, Vasco MLA initiated the installation of warning boards, but locals have now sarcastically ques-

tioned whether the authorities will take action against the stray cattle as well. Previously, people used to discard waste near garbage collection centers or on roadsides, contributing to the problem.

The situation was temporarily under control when the stray cattle were taken to the goshala (cattle pound), bringing relief to motorists. However, their sudden reappearance in large numbers over the last 15 days has taken locals by surprise, reigniting concerns about the proper management of stray animals in the town.

32-year-old man dies after his bike collides with another two-wheeler

QUEPEM: Manoj Sutar, aged 32, died in a road accident after his motorbike collided with another two-wheeler on Ravindra Bhavan road in Curchorem late on Saturday night.

Curchorem police informed that the two wheeler rider died on the spot. Sutar was on his way home to Katta-Amona in Quepem. The rider and pillion of the other motorcycle involved in the mishap were injured and shifted to Community Health Centre, Curchorem and were later shifted to the South Goa District Hospital in Margao. The body of the deceased was sent for post-mortem to the district hospital, and Curchorem police further investigating the matter.

RESERVE BANK OF INDIA G20
Protocol & Security Establishment, Panaji

E-Tender July 18, 2023
Annual Service Contract for providing Security Guards at Bank's Regional Office & Residential Property at Panaji

Reserve Bank of India, Panaji invites e-tender in two parts for Annual Service Contract for providing Security Guards at an Estimated cost of ₹81 Lakh per annum on or before August 14, 2023 (1200Hrs). For participating in the e-tendering, the interested vendors are required to register themselves on MSTC portal (<https://www.mstcecommerce.com/eprochome/rbi>). For tender details please visit 'Tender Section' on our website (www.rbi.org.in) or MSTC portal.

Regional Director
Reserve Bank of India, Panaji

GP PARSIK SAHAKARI BANK LTD.
(Multi-State Scheduled Bank)
Kalwa, Thane - 400605.
(Regd. No. MSCS/CR/1213/2015 date 26/03/2015)

Notice of Annual General Meeting

The 52nd Annual General Meeting of the Bank is scheduled on **Sunday 06th August, 2023** at 10.30 a.m. at **'Ram Ganesh Gadkari Rangayatan', Talao Palli, Thane-400601** to transact the following business. All the members are requested to remain present at the meeting.

Agenda

- To read and confirm the minutes of 51st Annual General Meeting held on 07.08.2022.
- To consider and approve the Annual Accounts which consist of the report of Board of Directors, the report of Statutory Auditors, Profit & Loss A/c. and Balance Sheet of the Bank as at 31st March, 2023.
- To approve the Compliance Report of Statutory Audit for the year 2021-22.
- To approve appropriation of Profit and declaration of dividend for the year ending 31st March, 2023 as recommended by the Board of Directors.
- To approve the Annual Budget for the year 2023-24.
- To appoint Statutory Auditors for the year 2023-24 and to authorize the Board of Directors to fix their remuneration. On the recommendation of the Board of Directors Reserve Bank of India, has approved the appointment of M/s. N. S. Gokhale & Co., Chartered Accountants as Statutory Auditors for the Year 2023-24.
- To condone the absence of members in the Annual General Meeting.
- Any other business with the permission of the Chair.

Date : 18/07/2023 By the order of the Board of Directors
Place : Parsik Nagar, Kalwa, Thane-400605. Dr. M. D. Pai
Chief Executive Officer

Note: 1) If there is no quorum within half an hour after appointed time, meeting shall stand adjourned and will be held at 11.00 a.m. on the same day at same place and the agenda of the meeting shall be transacted irrespective of the quorum in terms of Bye Law No.30(C).
2) The members who wish to make any suggestion or ask any questions should submit the same in writing on or before 25/07/2023 at the Bank's Head Office during working hours. Only suggestion or questions submitted in writing upto 25/07/2023 will be considered.
3) The entry is restricted to members only.
4) The copy of the Notice and Annual Report is published in Bank's website www.gpparsikbank.com
5) The members can also collect the copy of Annual Report from the nearest branch of the Bank.

Government of Goa,
Office of the Executive Engineer,
Division-XIV, Elect. Dept., Verna, Goa
Tender - 08(23-24/Div-XIV)
(E-TENDERING MODE ONLY)

Tender for work of erection of 1 no 200KVA DTC in areas of Verna village panchayat under Sub Division III, Division XIV, Verna, has been issued and the same will be displayed on the website <https://eprocure.goa.gov.in> on 18/07/2023 for participation of interested firms.

DI/Adv/848/2023

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR UGH VINTAGE HOSPITAL AND MEDICAL RESEARCH CENTER LIMITED PROVIDING SERVICES IN HEALTHCARE BUSINESS AT PANAJI (Under Regulation 35(A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN No.	UGH Vintage Hospital and Medical Research Center Private Limited. CIN: U85110GA1998PT0002563
2. Address of the registered office	Caculo Enclave St. Inez, Panaji Goa - 403001
3. URL of website	Not Applicable
4. Details of place where majority of fixed assets are located	St. Inez, Panaji, Goa
5. Installed capacity of main products/ services	The Hospital owned by the Corporate Debtor is non-operational
6. Quantity and value of main products/ services sold in last financial year	Not Applicable
7. Number of employees/ workmen	Not Applicable
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at corp.ughvintagehospital@gmail.com / ip.reemajm@gmail.com
9. Eligibility for resolution applicants under section 25(2)(b) of the Code is available at:	Details can be sought by emailing at corp.ughvintagehospital@gmail.com / ip.reemajm@gmail.com
10. Last date for receipt of expression of interest	07.08.2023
11. Date of issue of provisional list of prospective resolution applicants	17.08.2023
12. Last date for submission of objections to provisional list	22.08.2023
13. Process email ID to submit EOI	corp.ughvintagehospital@gmail.com / ip.reemajm@gmail.com

Date: 18 July, 2023
Place: Mumbai

JOYITA REEMA MATHIAS
Resolution Professional
For UGH Vintage Hospital and Medical Research Centre Private Limited
IBBI/IPA-002/IFNO0337/2017-2018/10941
A-306, Rustomjee Central Park, Andheri-Kurla Road, Chakalia, Andheri (East) - 400069

SUMMONS FOR SETTLEMENT OF ISSUES (O.V.Rule-20(1A) of CPC
IN THE COURT OF THE JUDGE ADDL. ADHOC SENIOR CIVIL JUDGE AT MARGAO
CMA 77/2018/JI in Special Civil Suit No.72/2006/1
Shri. Leslie Cristo Dias & ors. Vs. Shri. Renato Teodosio Lazarous De Jesus Dias alias Renato Dias and Ors. **Defendants**

Defendants: 2. Smt. Maria Edviges Idalina Rodrigues alias Edviges Rodrigues 69 years of age, housewife H. No. not known r/o Rodrigues Ward Cavellossim. 8. Smt. Margarida Rodrigues D/o Menno Dias, 28 years, housewife and r/o H. No.228, Navelim, Salcete-Goa. 9. Shri Agostinho Agnelo Rodrigues s/o Ricardo Rodrigues 40 years of age, Service, and his wife, 10. Smt. Saruja Rodrigues d/o Elizabeth Rodrigues 38 years of age, housewife, Both residents of H. No. E-208, Bairro Alto, Guimaraes-Panaji-Goa. 11.4) Mrs. Iria Rodrigues age 45 yrs. M-1, Govt. Housing Board Colony, Gogol, Margao, Salcete - Goa - 403601. 11.4(a) Miss Namita Rodrigues age 24 yrs. M-1, Govt. Housing Board Colony, Gogol, Margao, Salcete - Goa - 403601. 11.7) Mr. Herma Pereira age 35 yrs. M-1-3, Govt. Housing Board Colony, Curti, Ponda, Goa. 11.8) Mr. Capetano Pereira s/o Herma Pereira age 39 yrs. M-1-3, Govt. Housing Board Colony, Curti, Ponda, Goa. 26. Shri Jose M. Dias, 71 years of age, retired and his wife: 26-A) Shri Dary Dias (son) major of age and his wife, 26-B) Smt. Medora Dias major and Both r/o H. No. 82, Igreja Vaddo, Cavellossim, Salcete, Goa. 26-C) Smt. Luella Mascarenhas (daughter) major and her husband, 26-D) Shri Jose Mascarenhas major and r/o Igreja Vaddo, Maina-curtum Salcete - Goa. 27. Smt. Maria Ubaldina Rodrigues d/o Roque Rodrigues, 61 years, married, housewife both r/o H. No.82, Igreja Vaddo Cavellossim, Salcete-Goa. 28. Fr. Simplicio Nolasco Do Rosario Dias 65 years, Priest, r/o H. No.82, Igreja Vaddo, Cavellossim, Salcete-Goa. 29. Sr. Levina Eugenia Do Rosario Dias alias Gorette Dias 79 years, and r/o H. No. not known Igreja Vaddo-Cavellossim, Salcete-Goa. & Ors

Whereas the above named plaintiffs have instituted a suit against you for setting aside of the decree dated 31.08.2017 by this Hon'ble Court and Restoration of the suit Order 9 Rule 13 CPC R/W S.151 CPC (copy of the plaint may be collected from the office on any working day during office hours)

And Whereas summons sent to you at the last known address have been returned unreturned with the bailiffs endorsement respondent no. 2 r/c at Bombay, information given by neighbors, respondent No. 11(7), 11(B) (flat was locked with pad lock, 26, 26(A), 26(B), 26 (C), 26(D), 27, 28, 29 house found closed they r/o Abroad as information given by the neighbours and 8, 9, 10, nobody pointed out the house also whereabouts not known, 11(4), 11(4)(a) (abroad), and whereas the plaintiffs have filed an application praying that you be served-by publication in any local Newspaper circulated in Goa and this Court is satisfied that this is a fit case for ordering such a service to be published in the local newspaper circulated in Goa.

Now, therefore you are hereby summoned under Order V, Rule 20(1A) of the Code of Civil Procedure 1908 to appear before this Court either in person or by a pleader duly instructed, and able to answer all material questions relating to the suit, or who shall be accompanied by some person able to answer all such questions, on the 18th August, 2023 at 2.30 p.m. to answer the claim and further you are hereby-directed to file on that day a written statement in support of your defence if any, within 30 days from the date of publication of summons and to produce on the said day all documents in your possession or power upon which you base your defence or claim for set-off or counter claim, and where you rely on any other document whether in your possession or power or not, as evidence in support of your defence or claim for set-off or counter claim, you shall enter such documents in a list to be annexed to the written statement that in default of your appearance on the date and time before mentioned, the suit will be heard and determined in your absence.

Also take notice- that, in default of your filing address memo for service on or before the date mentioned above you are liable to have your defence struck off.

Given under my hand and the seal of the Court this 13th day of July, 2023.

Sd/-
Superintendent
By order of the Court

OFFICE OF THE MAMLATDAR TISWADI TALUKA, PANAJI GOA
Mutation Case No. COMP/Mutation/38817, 38818, 38820/Chorao

1. Mr. Surendra Eknath Deogadkar
2. Smt. Rajashree E Deogadkar. 3. Mr. Sandeep E Deogadkar. 4. Ms. Sangeeta E Deogadkar. H. No. 149, B. B. Patil Bldg, Bopodigao, Pune, 5. Smt. Manisha Shantaram Karapurkar. 6. Mr. Kalpesh Shantaram Karapurkar. 7. Mrs. Poonam Karan Srivastava, R/o C-4, Chetna Apt, Jungal Mangal Road, Bhandup West, 8. Mr. Shrinikumar P Karapurkar, R/o H. No. Dosti Varuna, Pokharnar Road No. 1, Thane, 9. Mr. Jayant P Karapurkar, R/o H. No. 1302, Aaradhya East Wind, MCL, Tagore Nagar, Vikaroli East, 10. Ms. Mangal Anant Vengulekar, 11. Mr. Pramod Anant Vengulekar, 12. Mr. Sanjay Anant Vengulekar, R/o H. No. 2/95/ Naikawaddo, Calangute Goa V/S

.....Applicants
1. Late Laxmi Anant Raikar, 2. Late Anant Gopal Raikar, 3. Late Lalita Pandurang Karapurkar, 4. Late Pandurang Shabi Karapurkar, 5. Late Shantaram Pandurang Karapurkar, 6. Late Premilata Anant Vengulekar, 7. Late Eknath Bhalandra Deogadkar, 8. Late Anant Dhondu Vengulekar, 9. Aparna S. Manjarekar

..... Opponent

To the opponents/ their unknown legal heirs

PUBLIC NOTICE
Application received from 11 Mr. Surendra Eknath Deogadkar, 2. Smt. Rajashree E. Deogadkar, 3. Mr. Sandeep E Deogadkar, 4. Ms. Sangeeta E. Deogadkar, R/o H. No. 149, B B Patil Bldg, Bopodigao Pune 5. Smt. Manisha Shantaram Karapurkar, 6. Mr. Kalpesh Shantaram Karapurkar, 7. Mrs. Poonam Karan Srivastava, R/o C-4. Chetna Apt, Jungal Mangal Road, Bhandup West 8. Mr. Shrinikumar P Karapurkar, R/o H. No. Dosti varuna, Pokharnar Road No. 1, Thane, 9. Mr. Jayant P Karapurkar, R/o H. No. 1302, Aaradhya East Wind, MCL, Tagore Nagar, Vikaroli East, 10. Ms. Mangal Anant Vengulekar, 11. Mr. Pramod Anant Vengulekar, R/o H. No. 2/95/ Naikawaddo, Calangute Goa, Requesting there in to include their name in the Occupants column of Form I & XIV under No. 206/12 for an area measuring 75 sq. mts. Sy. No. 205/1 for an area measuring 675 Sq. mts and Sy. No. 206/4 of village Chorao of Tiswadi Taluka as the applicant having acquired right therein to the extent of area measuring 1100 Sq. mts as per Inventory Proceeding No. 665/2022/E dated 28/11/2022 before the Civil Judge, Junior Division, Panaji.

And whereas the notice in the Form X (Under rule 10) of the L.R.C. 1968 issued to the opponents at the last known address return unreturned back with postal remark "Expired" unreturned as the applicant does not know the detail addresses of the legal heirs of the opponents and their further addresses.

And whereas the applicant has prayed vide his application dated 21/04/2023 for substituted service, by publication of public notice in any one daily newspaper as required under order V rule 20 (1 A) of C. P. C. 1908 as the applicant does not know the detail legal heirs of the deceased nor their addresses.

Now, therefore, if any person having any objection to the above said mutation entry are called upon and to submit their objection to me either orally or in writing within fifteen days from the date of publication of this notice. Please note that if No Objection is received by me within said period of fifteen days, it shall be presumed that they agree to the mutation entry. The mutation will be certified on any other days after the above period is over.

Place: Panaji
Date: 12/7/2023
sd/-
(Priya Kamat @ Samant)
Joint Mamlatdar-IV of Tiswadi Taluka
vikaspublishy07150